

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4885
ANSWERED ON:24.08.2001
DOUBLE TAXATION TREATY WITH AUSTRIA
ASHOK NAMDEORAO MOHOL

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government of India and Austria have signed new Double Taxation Avoidance treaty;
- (b) if so, the details thereof;
- (c) the time by which the above agreement would come into existence; and
- (d) its likely impact on trade?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a) & (b) Yes, Sir. The revised Double Taxation Avoidance Convention (DTAC) between India and Austria was signed at Government level on 8th November, 1999 in Vienna. The Instruments of Ratification of the revised DTAC were exchanged on the 6th August, 2001 at New Delhi.

(c) The revised DTAC shall enter into force on the 5th September, 2001 and its provisions shall take effect in India from 01.04.2002 and in Austria from 01.01.2002.

(d) The DTAC seeks to provide a fresh impetus to the mutual flow of investment, technology, trade and services between the two countries.